

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

**WORKSHOP ON – MOTOR ACCIDENT CLAIM CASES
(through online and other modes of communications)**

DATE: 24th September, 2022

PROGRAMME

SESSION	TIME	TOPICS
I	10.00 am to 10.05 am	Inaugural address and introduction about the Workshop By: Additional Director, MPSJA
II	10.05 am to 11.30 am	Importance of DAR & effect of amendment in Motor Vehicles Act, 1988 <i>Followed by open interaction</i> By: Shri Tajinder Singh Ajmani, OSD, MPSJA
TEA BREAK (11.30 am to 11.45 am)		
III	11.45 am to 1.30 pm	Motor Accident Claim Cases – Permanent disability and death cases <i>Followed by open interaction</i> By: Shri Manish Sharma, OSD, MPSJA
LUNCH BREAK (1.30 pm to 2.15 pm)		
IV	2.15 pm to 3.15 pm	Defense taken by Insurance Company – Pay & recover <i>Followed by open interaction</i> By: Additional Director, MPSJA
V	3.15 pm onwards	<i>Valedictory Session</i> By: Additional Director, MPSJA

Note: The Time Table is subject to change as per exigencies.

ADDITIONAL DIRECTOR